



Annex II

Form 83

Reporting of loan agreement details under Foreign Exchange Management Act, 1999
(for all categories and any amount of ECB)

Instructions:

1. The borrower is required to submit completed Form 83, in duplicate, certified by the Company Secretary (CS) or Chartered Accountant (CA) to the designated Authorised Dealer (AD). One copy is to be forwarded by the designated AD to the Director, Balance of Payments Statistics Division, Department of Statistics and Information Management (DSIM), Reserve Bank of India, Bandra-Kurla Complex, Mumbai – 400 051 within 7 days from the date of signing loan agreement between borrower and lender for allotment of loan registration number.
2. Do not leave any column blank. Furnish complete particulars against each item. Where any particular item is not applicable write “N.A.” against it.
3. All dates should be in format YYYY/MM/DD, such as 2004/01/21 for January 21, 2004.
4. Before forwarding Form 83 to the Reserve Bank, the Authorised Dealer must scrutinise all the related original documents and ensure that the form is complete in all respects and in order.
5. If space is not sufficient for giving full information/particulars against any item, a separate sheet may be attached to the form and serially numbered as Annex.
6. Firms/companies obtaining sub-loans through DFIs/FIs/banks/NBFCs etc. should not complete this form but approach the concerned financial institution directly for reporting.

| | | | | | | | | | | | | |
|-------------------------|--|---------------|--|--|-----------------|--|--|---------------------|--|--|--|--|
| FOR RBI (DSIM) Use only | | Loan_key : | | | | | | | | | | |
| CS-DRMS Team | | Received on | | | Action Taken on | | | Loan Classification | | | | |
| | | | | | | | | | | | | |

Agreement Details (To be filled by borrowers of External Commercial Borrowings)

| | | | | | | | | | | | | | | |
|--|--|--|--|--|--|--|--|---|-----------------------|--|--|---|---------------|--|
| Part A: Basic Details | | | | | | | | | | | | | | |
| ECB Title / Project | | | | | | | | | | | | | | |
| Registration Number | | | | | | | | | | | | | | |
| No. and Date of RBI approval (if applicable) | | | | | | | | | | | | | | |
| Loan Key Number (allotted by RBI/ Govt.) | | | | | | | | | | | | | | |
| Agreement Date (YYYY/MM/DD) | | | | | | | | / | | | | / | | |
| Currency Name | | | | | | | | | Currency Code (SWIFT) | | | | | |
| Amount (in FC) | | | | | | | | | | | | | (For RBI Use) | |



| | | | | | | | |
|--|--------------------------|--------------------------|--|--|---------------------|--------------------------|--------------------------|
| Guarantee Status | <input type="checkbox"/> | <input type="checkbox"/> | Guarantor (Name, Address, contact number etc.) | | | | |
| (Use code as per Box 1) ↑ | <input type="checkbox"/> | <input type="checkbox"/> | <input type="checkbox"/> | <input type="checkbox"/> | Multi Currency Type | <input type="checkbox"/> | <input type="checkbox"/> |
| Name and address of the Borrower (Block Letters) | | | | Name and address of lender / foreign supplier / lesser (Block Letters) | | | |
| Contact Person's Name: | | | | Country: | | | |
| Designation: | | | | E-mail ID : | | | |
| Phone No. : | | | | | | | |
| Fax no. : | | | | | | | |
| E-mail ID : | | | | | | | |
| (For RBI DSIM use) | | | | (For RBI DSIM use) | | | |

| | | | | | | | |
|--|--------------------------|---------------------|--------------------------|--|--|--|--|
| Borrower's Category (Tick in appropriate box) | | | | Lender's Category | | | |
| Public Sector Unit | <input type="checkbox"/> | Private Sector Unit | <input type="checkbox"/> | | | | |
| Detailed category (tick below) | | | | <input type="checkbox"/> Multi-lateral Financial Institution <input type="checkbox"/> Foreign Government (Bilateral Agency) <input type="checkbox"/> Export Credit Agency <input type="checkbox"/> Indian Commercial Bank branch abroad <input type="checkbox"/> Other Commercial Bank <input type="checkbox"/> Supplier of Equipment <input type="checkbox"/> Leasing Company <input type="checkbox"/> Foreign Collaborator / Foreign Equity Holder (Please provide details of foreign equity holding in the borrower company below) <input type="checkbox"/> International Capital Market <input type="checkbox"/> Other (Specify) | | | |
| <input type="checkbox"/> Bank <input type="checkbox"/> NBF C Reg. No. <input type="text"/> <input type="checkbox"/> Financial Institution (Other than NBFC) <input type="checkbox"/> Corporate <input type="checkbox"/> NGOs engaged in micro finance activity <input type="checkbox"/> Other (Specify) <input type="checkbox"/> | | | | | | | |
| Details of foreign equity holding of the lender in borrower company: | | | | | | | |
| (a) Share in paid-up equity of the borrower (%) | | | | (b) Amount of paid-up equity | | | |
| Specify Authorised Dealer's Name, and bank code | | | | Lender's Reference / IBRD No. (if it is a IBRD loan) | | | |
| Bank Code Part I: | | | | | | | |
| Part II: | | | | | | | |
| Fax : | | | | | | | |
| E-mail ID: | | | | | | | |

Part B: Other Details



| ECB approval Scheme (Tick in appropriate Box) | | Maturity Details | | | | | | | | | | | |
|---|---|--|----------------------|--|----------------------------------|---|---|---|---|----------------------|----------------------|----------------------|----------------------|
| Automatic Route <input type="checkbox"/> Approval Route <input type="checkbox"/> Approved by Govt. <input type="checkbox"/> | | Effective Date of the Loan <input type="text"/> Last Date of Disbursement <input type="text"/> Maturity Date (Last payment date) <input type="text"/> Grace Period (Year/Month) | | <table border="1" style="width:100%; border-collapse: collapse;"> <tr> <td style="width:25%; text-align: center;">Y</td> <td style="width:25%; text-align: center;">Y</td> <td style="width:25%; text-align: center;">M</td> <td style="width:25%; text-align: center;">M</td> </tr> <tr> <td><input type="text"/></td> <td><input type="text"/></td> <td><input type="text"/></td> <td><input type="text"/></td> </tr> </table> | | Y | Y | M | M | <input type="text"/> | <input type="text"/> | <input type="text"/> | <input type="text"/> |
| Y | Y | M | M | | | | | | | | | | |
| <input type="text"/> | <input type="text"/> | <input type="text"/> | <input type="text"/> | | | | | | | | | | |
| Purpose of Borrowings Code (See box2) <input type="text"/> | | Economic Sector /Industry Code (See Box 3) <input type="text"/> | | | | | | | | | | | |
| If Import, specify the Country of Import (if more than one country, attach details): | | | | | | | | | | | | | |
| Type of ECB | | | | | | | | | | | | | |
| <input type="checkbox"/> Buyers' Credit <input type="checkbox"/> Line of Credit <input type="checkbox"/> Commercial loan / Syndicated Loan (attach sheet for percentage distribution among lenders) <input type="checkbox"/> Financial Lease <input type="checkbox"/> Refinancing of old ECBs: Reg No. of the old ECB | | <input type="checkbox"/> Suppliers' Credit <input type="checkbox"/> Export Credit from Bilateral Sources <input type="checkbox"/> Securitised instruments - Bonds, CP, FRN etc. <input type="checkbox"/> Others (Specify) | | | | | | | | | | | |
| Approval No. <input type="text"/> | | Date: <input type="text"/> | | Amount refinanced: <input type="text"/> | | | | | | | | | |
| Reason: <input type="text"/> | | | | | | | | | | | | | |
| Hedging risks using <input type="checkbox"/> | | Interest rate swap <input type="checkbox"/> | | Currency swap <input type="checkbox"/> | | | | | | | | | |
| Others (specify) <input type="text"/> | | | | | | | | | | | | | |
| Part C: Schedule of transactions | | | | | | | | | | | | | |
| Interest Payment Schedule: | | | | | | | | | | | | | |
| First Payment Date <input type="text"/> | | Number of Payments in a Year <input type="text"/> | | | | | | | | | | | |
| Fixed Rate <input type="text"/> | | Floating Rate: <input type="text"/> | | Cap Rate: <input type="text"/> | | | | | | | | | |
| Base <input type="text"/> | | Margin <input type="text"/> | | Floor Rate: <input type="text"/> | | | | | | | | | |
| Schedule of Draw Down | | | | | | | | | | | | | |
| Tranche No | Date (YYYY/MM/DD) (Please see note below) | Currency | Amount | If more than one equal installments | | | | | | | | | |
| | | | | Total Number of drawals | No.of drawals in a calendar year | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |



Note: 1. In the case of **import** of goods or services, date of import may be furnished against date of draw down.
 2. In the case of **financial lease** date of acquisition (import) of the goods is to be mentioned as date of draw down.
 3. In the case of **securitised instruments**, date of issue may be shown as date of draw down
 4. In case more than equal draw down transactions are shown in a row above, date of first transaction to be mentioned.

Principal Repayment Schedule

| Date (YYYY/MM/DD) (First repayment date) | Currency | Amount in FC in each transaction | If more than one equal installments | | Annuity Rate (if annuity payment) |
|---|----------|----------------------------------|-------------------------------------|------------------------------------|-----------------------------------|
| | | | Number of installments | No. of payments in a calendar year | |
| | | | | | |
| | | | | | |
| | | | | | |

| | | | | |
|---|---------------|----------------------|------------|----------------------|
| Please tick in appropriate Boxes if those options are there in the loan agreement : Can be executed after date (s) | Call Option : | Percent of Debt | Put Option | Percent of Debt |
| | | <input type="text"/> | | <input type="text"/> |

Note: In the case of annuity payments, please indicate each equal installment of principal and interest amount with rate.
 In the case of principal repayment using a percentage profile, percentages may also be indicated.

| | | |
|---------------------------------|-----------------------------|---------------------|
| Penal Interest for late payment | Fixed % per annum or Base : | Margin: |
| Commitment Charges | % per annum of : | % of Undrawn Amount |

Other Charges

| Nature of Charge (Specify) | Expected Date of Payment | Currency | Amount | In case of many equal payments | |
|----------------------------|--------------------------|----------|--------|--------------------------------|--------------------------|
| | | | | No. of payments in a year | Total number of payments |
| | | | | | |
| | | | | | |
| | | | | | |

PART D : ECB availed in the current & previous three financial years-(not applicable for the first time borrower)

| Year | Registration No. | Currency | Loan Amount | Amount disbursed | Amount outstanding* |
|------|------------------|----------|-------------|------------------|---------------------|
| | | | | | |
| | | | | | |
| | | | | | |

* net of repayments, if any, on the date of application.

We hereby certify that the particulars given above are true and correct to the best of our knowledge and belief. No material information has been withheld and / or misrepresented.



Place : _____ Stamp _____

Date : _____ (Signature of the Authorised Official of the Company)
Name : _____ Designation : _____

Stamp _____

(Signature of Company Secretary / Chartered Accountant)
Name : _____

[For use of Authorised Dealer]

We certify that the borrower is our customer and the particulars given in this form are true and correct to the best of our knowledge and belief. Furthermore, the ECB is in compliance with ECB guidelines.

Place : _____ Stamp _____ (Signature of Authorised Official)

Date : _____ Name : _____
Designation : _____
Name of the bank/branch _____
Bank Code : _____

| BOX 1: Guarantee Status Code | | |
|------------------------------|------|--|
| Sr. No | Code | Description |
| 1 | GG | Govt. of India guarantee. |
| | CG | Public Sector guarantee |
| 2 | PB | Public Sector Bank Guarantee. |
| 3 | FI | Financial Institution Guarantee. |
| 4 | MB | Multilateral /Bilateral Institution Guarantee. |
| 5 | PG | Private Bank Guarantee |
| 6 | PS | Private Sector Guarantee |
| 7 | MS | Mortgage of Assets / Security |
| 8 | OG | Other Guarantee |
| 9 | NN | Not Guaranteed |
| | | |
| | | |
| | | |
| | | |

| BOX 2: Purpose of Borrowings Code | | |
|-----------------------------------|------|---|
| Sr. No | Code | Description |
| 1 | IC | Import of capital goods |
| 2 | RL | Local sourcing of capital goods (Rupee expenditure) |
| 3 | SL | On-lending or sub- lending |
| 4 | RP | Repayment of earlier ECB |
| 5 | NP | New project |
| 6 | ME | Modernisation/Expansion of existing units |
| 7 | PW | Power |
| 8 | TL | Telecommunication |
| 9 | RW | Railways |
| 10 | RD | Roads |
| 11 | PT | Ports |
| 12 | IS | Industrial parks |
| 13 | UI | Urban infrastructure |
| 14 | OI | Overseas investment in JV/WOS |
| 15 | DI | PSU Disinvestment |
| 16 | TS | Textile/Steel Restructuring Package |



| | | | | | |
|--|--|--|----|----|------------------------|
| | | | 17 | MF | Micro finance activity |
| | | | 18 | OT | Others (Pl. specify) |

| BOX 3 : Industry codes to be used | | |
|--|--|------|
| Industry Group Name | Industry Description | Code |
| PLANTATIONS | TEA | 111 |
| | COFFEE | 112 |
| | RUBBER | 113 |
| | OTHERS | 119 |
| MINING | COAL | 211 |
| | METAL | 212 |
| | OTHERS | 219 |
| PETROLEUM & PERTOLEUM PRODUCTS | | 300 |
| MANUFACTURING | | |
| AGRICULTURAL PRODUCTS (400) | FOOD | 411 |
| | BEVERAGES | 412 |
| | SUGAR | 413 |
| | CIGARETTES & TOBACCO | 414 |
| | BREWERIES & DISTILLERIES | 415 |
| | OTHERS | 419 |
| TEXTILE PRODUCTS (420) | COTTON TEXTILE | 421 |
| | JUTE & COIR GOODS | 422 |
| | SILK & RAYON | 423 |
| TRANSPORT EQUIPMENT (430) | OTHER TEXTILE | 429 |
| | AUTOMOBILES | 431 |
| | AUTO ACCESSORIES & PARTS | 432 |
| | SHIP BUILDING EQUIPMENTS & STORES | 433 |
| | RAILWAY EQUIPMENT & STORES | 434 |
| | OTHERS | 439 |
| MACHINERY & TOOLS (440) | TEXTILE MACHINERY | 441 |
| | AGRICULTURAL MACHINERY | 442 |
| | MACHINE TOOLS | 443 |
| METAL & METAL PRODUCTS (450) | OTHERS | 449 |
| | FERROUS (IRON & STEEL) | 451 |
| | NON-FERROUS | 452 |
| | SPECIAL ALLOYS | 453 |
| ELECTRICAL, ELECTRONIC GOODS & MACHINERY (460) | OTHERS | 459 |
| | ELECTRICAL GOODS | 461 |
| | CABLES | 462 |
| | COMPUTER HARDWARE & COMPUTER BASED SYSTEMS | 463 |
| | ELECTRONIC VALVES, TUBES & OTHERS | 464 |
| CHEMICALS & ALLIED PRODUCTS (470) | OTHERS | 469 |
| | FERTILIZERS | 471 |
| | DYES & DYES STUFF | 472 |
| | MEDICINES & PHARMACEUTICALS | 473 |
| | PAINTS & WARNISHING | 474 |
| | SOAPS, DETERGENTS, SHAMPOOS, SHAVING PRODUCT | 475 |



| | | |
|-----------------------------------|---|-----|
| OTHERS of Manufacturing (480) | OTHERS | 479 |
| | CEMENT | 481 |
| | OTHER BUILDING MATERIALS | 482 |
| | LEATHER & LEATHER PRODUCTS | 483 |
| | WOOD PRODUCTS | 484 |
| | RUBBER GOODS | 485 |
| | PAPER & PAPER PRODUCTS | 486 |
| | TYPEWRITERS & OTHER OFFICE EQUIPMENT | 487 |
| | PRINTING & PUBLISHING | 488 |
| | MISCELLANEOUS | 489 |
| TRADING | | 500 |
| CONSTRUCTION & TURN KEY PROJECTS | | 600 |
| TRANSPORT | | 700 |
| UTILITIES (800) | POWER GENERATION, TRANSMISSION & DISTRIBUTION | 811 |
| | OTHERS | 812 |
| BANKING SECTOR | | 888 |
| SERVICES | | 900 |
| TELECOMMUNICATION SERVICES | | 911 |
| SOFTWARE DEVELOPMENT SERVICES | | 912 |
| | TECHNICAL ENGINEERING & CONSULTANCY SERVICES | 913 |
| | TOURS & TRAVEL SERVICES | 914 |
| | COLD STORAGE, CANNING & WAREHOUSING SERVICES | 915 |
| | MEDIA ADVERTISING & ENTERTAINMENT SERVICES | 916 |
| FINANCIAL SERVICES | | 917 |
| TRANSPORT SERVICES | | 919 |
| OTHERS (NOT CLASSIFIED ELSEWHERE) | | 999 |